

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 26-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>S.CT.H.CT. TIME BOUND</u>				
At 11.00 AM Morning Session				
1	SUIT	101627/2013	MANGARULAL SURAJBALI VISHWAKARM AND ANR Vs RANJAMADEVI MITHAILAL VISHWAKARMA AND ANR	S H BOHRA
<u>RECORDING EVIDENCE P.H.</u>				
2	SUIT	103816/2010	RAJNIBEN B SHAH Vs PARESH S VOHRA AND 8 ORS	RUSTMJI AND GINWALA MANSUKHLAL HIRALAL AND CO 8 AND 9
3	SUIT	107520/2003	HARIPRASAD GUPTA Vs RAMJI S GUPTA AND ORS	V R TRIPATHI D M VORA 2
4	SUIT	107805/1998	SUVERNAREKHA ARUNKUMAR PATIL Vs DINANTH LOTLIKAR ALIAS GHARIA DADIWALLA	SUDHIR SHAH AND ASSOCIATES 1ST COURT RECEIVER
At 11.00 AM Morning Session				
5	SUIT	100641/2009	PEREIRAWADI EDUCATION SOCIETY ANR Vs MR.SUNNY CORREIA ANR.	Rajesh Singh ADV. SUTRALE -D
6	SUIT	100697/2011	PRAVIN R. BARVE Vs MUMBAI CRICKET ASSOCIATION	Jyoti Chavan
7	SUIT	101749/2011	MR. DHIRAJ S. OZA Vs MR. JAMEEL K. AKHTAR AND ORS.	K.T. THOMAS
8	SUIT	104893/2011	RAGHUNATH R GAWDE Vs PARVATIBAI R GAWADE AND 2 ORS	SWATI SAWANT B A VORA 3 Bhargav for Deft

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	SUIT	106820/2004	DR DIVAKAR PHOOLCHAND GUPTA Vs GAYATRI BHASKAR GUPTA AND ORS	J.D. Sing N.D. Jaywant
10	SUIT	104600/2012	ANANDRAO R MHASKE Vs PANDURANG DADAJI SHENVI	SURAJ KUDALKAR Sanchin Kankal for Deft
<u>DIRECTIONS</u>				
11	SUIT	103305/2019	Ramniwas Ramdayal Dhoot Vs D. S. Kulkarni And Co.	Law Chamber Of Siddharth Murarka
12	SUIT	101063/2020	Sudha Balkishna Sutar through legal Heirs a) G itesh Balkrishna Sutar Vs Pramila S. Patil deceased through legal Heairs A) Vidhya S. Patil B)Chhya S. Patil C) Vinod S.Patil	Bhupesh V. Samant
At 11.00 AM Morning Session				
13	SUIT	100377/2020	Mr. Dayabvhai Kukabhal Vaghela Vs M/s. Omkar Realtors and Developers	A. L. Pal
<u>ADMISSION DENIAL</u>				
14	SUIT	109376/1995	DILIP M DUHILANI Vs SMT. SUMITRA RANI AND ORS	M-S N.C. SHETTY AND CO
<u>WRITTEN STATEMENT</u>				
15	SUIT	100722/2019	Indrani Ratan Vs Ravi Shankar S-o. Nandgopal Sharma	Vipin Pathak
<u>SERVICE</u>				
16	NOTICE OF MOTION	101630/2017	Mahesh Natwarlal Kothari Vs Banco Products India Ltd and Ors.	

(Main Matter SUIT/0109445/1993)

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S.No.	Case Type	Case No.	Title	Name of Advocate
17	NOTICE OF MOTION	100257/2019	1.Jagdishchandra Nandkishore Pande (Since Deceased) 2.Shri Vinay J. Pande Vs M/s. Basantilal Gulabchand	Tulshidas M. Gole
(Main Matter SUIT/0104124/2009)				
18	SUIT	101530/2019	M/s. Dananlaxmi Build Tech Vs Balwant Maikrao Mahalle	Bal Patil
19	SUIT	100854/2020	Suresh Matavadal Chaudhari Vs Ramesh Matavadal Chaudhari	Bharat Kothari
At 11.00 AM Morning Session				
20	SUIT	101371/2019	Mrs. Poonam Manoj Prasad Vs Mrs. Khemiyadevi Sakal Prasad	Mr. I.S. Yadav
<u>NM FOR HEARING</u>				
21	NOTICE OF MOTION	102157/2018	Mrs. Malti Sunder Shirwadkar Vs Sunil Sunder Shirwadkar	P. G. Parkar And J. H. Sawant
(Main Matter SUIT/0101314/2016)				
At 2 45 pm Afternoon Session				
22	SUIT	101314/2016	Mrs. Malti Sunder Shirwadkar Vs Mr. Sunil Sunder Shirwadkar	Mr. Manoj R. Dubey
Sub Matter: NOTICE OF MOTION/0102157/2018				
23	NOTICE OF MOTION	102355/2016	Jyotsna Ashok Vernekar Vs Sunderben Shamji Funa And Anr	Jaydeep J. Thakkar
(Main Matter SUIT/0100559/2015)				
24	NOTICE OF MOTION	101893/2018	Mrs. Jyotsna Ashok Vernekar Vs 1.Ms. Sunderben Shamji Furia 2.Mr. Rajesh Shamji Furia	Jaydeep J. Thakkar
(Main Matter SUIT/0100559/2015)				
<u>NM REPLYREJOINDER</u>				
25	SUIT	100645/2019	Firoz Ahmed Abdul Gafoor Shaikh Vs Dalchand Harchandilal Gupta	Shri. Devendra B. Shukla
Sub Matter: NOTICE OF MOTION/0101201/2019				

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26	NOTICE OF MOTION	101201/2019	Firoz Ahmed Abdul Gafoor Shaikh Vs Dalchand Harchandilal Gupta	Shri. Devendra B. Shukla
(Main Matter SUIT/0100645/2019)				
At 2 45 pm Afternoon Session				
27	NOTICE OF MOTION	102599/2019	Suresh Lachmandas Raheja Vs Sultanath Shirazi Widow of Manocher Ebrahim Shirazi And Ors.	For Maneksha And Sethna
(Main Matter SUIT/0109715/1975)				
28	SUIT	103245/2019	Smt. Sophia S. Gulati Vs Mr. Rinky Singh. S. Gulati	Nikhil Seth
Sub Matter: NOTICE OF MOTION/0100278/2020				
29	NOTICE OF MOTION	100278/2020	Smt. Sophia S. Gulati Vs Mr. Rinky Singh. S. Gulati	Nikhil Seth
(Main Matter SUIT/0103245/2019)				
<u>COMPLIANCE</u>				
30	SUIT	103265/2018	Alpesh Shantilal Shah Vs Korrehmand Homi Golwala	M/s. N.N. Vaishnawa and Co.
Sub Matter: NOTICE OF MOTION/0100043/2019				
31	NOTICE OF MOTION	100043/2019	Alpesh Shantilal Shah Vs Korrehmand Homi Golwala And Anr	M/s. N.N. Vaishnawa and Co.
(Main Matter SUIT/0103265/2018)				
At 2 45 pm Afternoon Session				
32	NOTICE OF MOTION	103943/2018	Mr. Umesh N. Shah - suit st. No. 13998 of 2018 Vs Shree Khambhat Jain Visha Shrimali Pragati Mandal- Mumbai and ors.	ALJ and Partners
33	SUIT	101075/2019	Mr. Umesh N. Shah Vs Shree Khambhat Jain Visha Shrimali Pragati Mandal Mumbai	ALJ and Partners

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	SUIT	109168/1992	SMT ASHA R KANODIA AND ORS Vs SMT KRISHNADEVI MAHAVIRPRASAD KONODIA AND ORS	M
<u>HEARING</u>				
At 11.00 AM Morning Session				
2	DELAY CONDONATION APPL	100143/2017	Manohar Ganpat Phate - Review Petition Stm. No. 10444 Of 2017 Vs Trapinex Eastern Pvt Ltd And Ors	Milind S Gyani
<u>SERVICE</u>				
3	SUIT	103063/2019	Mr. Rohan Sudhir Shetty alias Rohan George Kolge Vs Mrs. Sharda Ramchandra Kolge	Anuradha R. Joshi, B.A. Shaikh and Associates
4	SUIT	100421/2020	Micheal Alex Martis Vs Pascoal Alex Martis	Rajesh Mirchandani
<u>NM FOR HEARING</u>				
5	SUIT	104047/2008	SATINDER PAL SINGH AHUJA AND ORS Vs MR RAJENDRA PRASAD SHROFF AND ANR	M S KIRAN JAIN AND CO PURNANAND AND CO
Sub Matter: CHAMBER SUMMONS/0100571/2020				
Sub Matter: NOTICE OF MOTION/0101362/2018				
6	SUIT	109090/1994	RAJNIKANT K MODY AND 2 ORS Vs KANTABEN K ZAVERI AND 7 ORS	Kewin Gala M S SHUKLA AND SHUKLA
7	NOTICE OF MOTION	104966/2015	Aurangzeb Mohamed Ayub Khan Vs Mohammed Yakub Mohammed Ayub Khan And Ors	Kunal Bhanage

(Main Matter SUIT/0104946/2012)

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8	SUIT	101586/2016	Mrs. Shabnam Sayed Akbar Vs 1.Yasmeen Nasir Ali Siddidque 2.Salma Nasir Ali Siddique 3.Shama Abid Hashmi 5.Shabana Azmi	M.S. Kadu and Santosh Maske
Sub Matter: NOTICE OF MOTION/0103097/2016				
Sub Matter: NOTICE OF MOTION/0100036/2017				
9	NOTICE OF MOTION	103097/2016	Mrs Shabnam Sayed Akbar Vs Mrs Yasmeen Nasir Ali Siddiqui And Ors	M. S. Kadu
(Main Matter SUIT/0101586/2016)				
10	NOTICE OF MOTION	100036/2017	Mrs. Shabnam Sayed Akbar Vs 1.Yasmeen Nasir Ali Siddidque 2.Salma Nasir Ali Siddique 3.Shama Abid Hashmi 5.Shabana Azmi	M.S. Kadu and Santosh Maske
(Main Matter SUIT/0101586/2016)				
11	SUIT	101010/2017	Mr Ramniklal Petharaj Gada Vs 1. Mr Mishrilal Haribaran Gupta 2. Mr Suresh Anil Kunder	Mr Sujit Nikam
Sub Matter: NOTICE OF MOTION/0101560/2019				
Sub Matter: NOTICE OF MOTION/0101643/2017				
12	NOTICE OF MOTION	101643/2017	Mr Ramniklal Petharaj Gada Vs 1. Mr Mishrilal Haribaran Gupta 2. Mr Suresh Anil Kunder	Mr Sujit Nikam
(Main Matter SUIT/0101010/2017)				
13	NOTICE OF MOTION	102830/2017	Aurangazeb Ayub Khan Vs Mohammad Yakub Mohammad Ayub Khan And Ors	Kunal Bhangе
(Main Matter SUIT/0104946/2012)				
14	SUIT	101909/2017	Shri Mangesh Bajirao Pacharane 2. Smt. Lalita Baliram Gaikwad 3. Asha Dagdu Kale Vs Shri Ramesh Bajirao Pacharane 2. Mrs. Surekha Ramesh Pacharane	Jai Vijay Laxmi Naidu
Sub Matter: NOTICE OF MOTION/0103713/2019				

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15	NOTICE OF MOTION	101362/2018	Satinder Pal Singh Ahuja Vs Panna Rajednra Prasad Shroff And Ors	Ms Thakore Jariwala And Associates
(Main Matter SUIT/0104047/2008)				
16	SUIT	102158/2018	1. Mr. Moinuddin Kuddus Manihar 2. Mr. Muhammad Wakeel Manihar Vs 1. Floreat Investments Ltd 2. Mr. Umesh Upasani	K. P. Ravi
Sub Matter: NOTICE OF MOTION/0103177/2018				
17	NOTICE OF MOTION	103177/2018	1. Mr. Moinuddin Kuddus Manihar 2. Mr. Muhammad Wakeel Manihar Vs 1. Floreat Investments Ltd 2. Mr. Umesh Upasani	K.P. Ravi
(Main Matter SUIT/0102158/2018)				
18	SUIT	102922/2018	Mohammed Yaqoob Imtiyaz Ahmed Shaikh Vs Mr. Akhlaque Ahmed Mohammad Saeed Shaikh	V. E. Pereira
Sub Matter: NOTICE OF MOTION/0101278/2019				
19	NOTICE OF MOTION	101278/2019	Mohammed Yaqoob Imtiyaz Ahmed Shaikh Vs Mr. Akhlaque Ahmed Mohammad Saeed Shaikh And Anr	V. E. Pereira
(Main Matter SUIT/0102922/2018)				
20	NOTICE OF MOTION	101560/2019	Mr Ramniklal Petharaj Gada Vs 1. Mr Mishrilal Haribaran Gupta 2. Mr Suresh Anil Kunder	S.S.Nikam
(Main Matter SUIT/0101010/2017)				

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21	NOTICE OF MOTION	103713/2019	Shri Mangesh Bajirao Pacharane Adv 2. Smt. Lalita Baliram Gaikwad 3. Asha Dagdu Kale Vs Shri Ramesh Bajirao Pancharane And Ors	Ravindra Raju Shetty
(Main Matter SUI/0101909/2017)				
22	NOTICE OF MOTION	104070/2019	1.Mrs. Preeti Muralidhar Acharya 2.Smt. Asha Mohan Rao Vs 1.Mr. Ravi Shamrao Kulkarni 2.Mrs. Surekha Ravi Kulkarni 3.Ms. Shree Sai Enterprises	Neuty Thakkar
(Main Matter SUI/0102446/2015)				
23	SUIT	103029/2019	Smt. Anjana Ashok Borkar Vs Smt. Asha Dashrath Shivalkar	D.J. Walavalkar
Sub Matter: NOTICE OF MOTION/0104573/2019				
24	NOTICE OF MOTION	104328/2019	VALMIKI APARTMENT CHS LTD Vs M/S. ATHARVA BUILDERS PVT LTD AND ORS.	Vaibhav Karnik
(Main Matter SUI/0104014/2011)				
25	NOTICE OF MOTION	104573/2019	Smt. Anjana Ashok Borkar Vs Smt. Asha Dashrath Shivalkar and Ors.	D.J. Walavalkar
(Main Matter SUI/0103029/2019)				
26	NOTICE OF MOTION	100743/2020	Rusi N. Bharucha and Ors. Vs Mr. Kaikhushroo Minoo Master and Anr.	Bali Associates
(Main Matter SUI/0107674/2000)				
27	NOTICE OF MOTION	100795/2020	Albert Robert Panakkal Vs Devpuri Co-op Housing Society Ltd. and Ors.	A.M. Khandekar
(Main Matter SUI/0100505/2020)				
At 2 45 pm Afternoon Session				

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28	SUIT	107298/2006	sangeeta rajendra sharma Vs radheshyam shriniwas narsaria and ors	M U PANDEY AND R M PANDEY ASHOK DHANUKA 1, AND 2A TO 2C
Sub Matter: NOTICE OF MOTION/0101960/2017				
29	SUIT	107674/2000	RUSI N BHARUCHA @ DARUWAL A AND 6ORS Vs MR KAIKHUSROO MINOO MASTE R AND ANR	MR L J KADRI M S HARISH SHROFF AND CO
Sub Matter: NOTICE OF MOTION/0100743/2020				
30	SUIT	101190/2015	Shivcharan Parasnath Shukla Vs 1.Devicharan Parasnath Shukla 2.Ramsundar Parasnath Shukla	Ashok B. Mishra
Sub Matter: NOTICE OF MOTION/0101768/2019				
31	NOTICE OF MOTION	101960/2017	Sangeeta Rajendra Sharma Vs Radheshyam Shrinwas Nasaria And Ors	Ashok Dhanuka
(Main Matter SUIT/0107298/2006)				
32	NOTICE OF MOTION	101768/2019	Shivcharan Parasnath Shukla Vs 1.Devicharan Parasnath Shukla 2.Ramsundar Parasnath Shukla	Ashok B. Mishra
(Main Matter SUIT/0101190/2015)				
<u>NOTICE OF MOTION</u>				
33	NOTICE OF MOTION	101250/2020	Jai Ambe Collection - Mr. Kantilal Kolchandji Jain Suit St. No. 3854 of 2020 Vs Emami Agrotech Limited	Harshal Damania
<u>NM RESTORATION OF SUIT</u>				
34	NOTICE OF MOTION	101270/2015	Sunita Girish Lodha Vs Amit Ajit Pangam And Ors	Vinod N Tayade
(Main Matter SUIT/0106048/2006)				
<u>NM REPLYREJOINDER</u>				

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35	SUIT	100105/2016	Swetamber Tapagacehhiya Murtipujak R.Jain Sangh Vs Ashok Roopchand Malesha	Manoj Shukla
Sub Matter: NOTICE OF MOTION/0100321/2020				
36	NOTICE OF MOTION	103932/2018	Mohammed Anwar Pawar Vs Sarwar Jan Wd -o Abdulla Khan And Ors	N. R. Tiwari
(Main Matter SUIT/0103295/2012)				
37	SUIT	100674/2019	Mrs. Sushila Kisan Ghanekar Vs Mr. Kisan Babu Ghanekar	Miss. Shubhangi Vaidya
Sub Matter: NOTICE OF MOTION/0101251/2019				
38	NOTICE OF MOTION	101251/2019	Mrs. Sushila Kisan Ghanekar Vs Mr. Kisan Babu Ghanekar	Shubhangi Vaidya
(Main Matter SUIT/0100674/2019)				
39	NOTICE OF MOTION	100321/2020	Swetamber Tapagacehhiya Murtipujak R.Jain Sangh Vs Ashok Roopchand Malesha	Adv. Samir Sarambalkar
(Main Matter SUIT/0100105/2016)				
40	SUIT	100477/2020	Dhanpat Motilal Mehta Vs Vikram Pradeep Mehta	M. R. Yadav and V. M. Mahadik
Sub Matter: NOTICE OF MOTION/0100857/2020				
Sub Matter: NOTICE OF MOTION/0100807/2020				
41	NOTICE OF MOTION	100807/2020	Dhanpat Motilal Mehta Vs Vikram Pradeep Mehta and Ors.	M. R. Yadav and V.M. Mahadik
(Main Matter SUIT/0100477/2020)				
42	NOTICE OF MOTION	100854/2020	Smt. Laxmi Vishwas Jadhav Maiden name Smt. Sakuntala Ganpat Panhale - Suit St. No. 12936/2019 Vs Mr. Shyam Pandurang Panhale and Ors.	Surendra Sonavane and Bharat Gadhavi

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43	NOTICE OF MOTION	100857/2020	Dhanpat Motilal Mehta Vs Vikram Pradeep Mehta and Anr.	M. R. Yadav and V. M. Mahadik
(Main Matter SUIT/0100477/2020)				
<u>C/S HEARING</u>				
44	SUIT	101387/2017	Mr.Sadashiv S. Poojary Vs Mr.Harish Raghu Shetty	V.N.Naik and Co.
Sub Matter: CHAMBER SUMMONS/0101506/2019				
45	CHAMBER SUMMONS	101506/2019	Mr.Sadashiv S. Poojary Vs Mr.Harish Raghu Shetty	V.N.Naik and Co.
(Main Matter SUIT/0101387/2017)				
<u>CHAMBER SUMMONS</u>				
46	CHAMBER SUMMONS	100571/2020	Satinder Pal Singh Ahuja Vs Panna Rajendra Prasad Shroff and Ors.	Adv. Thakore Jariwala and Associates
(Main Matter SUIT/0104047/2008)				

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RECORDING EVIDENCE				
At 11.00 AM Morning Session				
1	SUIT	100200/2014	SHRI. JAGDISHPRASAD HARIPRASAD DWIVEDI Vs 1.SMT. PREMADEVI KESARIPRASAD DWIVEDI 2.VINAYKUMAR KESARIPRASAD DWIVEDI 3.ASLAM CHOUDHARY AND ANR	S.R. GUPTA
NM FOR HEARING				
2	SUIT	103164/2008	RADHESHYAM RAMLAL DHANUKA Vs ALOK JAJODIA AND 2 ORS	ASHOK M SARAOGI VRISHALI RAJE
Sub Matter: NOTICE OF MOTION/0104274/2019				
3	SUIT	102836/2018	Mrs. Shubhangi Raju Hotkar Vs Mr. Ramesh Tulsiram Sanawane	Mr. Ashok M. Saraogi
Sub Matter: NOTICE OF MOTION/0104814/2018				
4	NOTICE OF MOTION	104814/2018	Mrs. Shubhangi Raju Hotkar Vs Mr. Ramesh Tulsiram Sanawane And Ors	Mr. Ashok M. Saraogi
(Main Matter SUIT/0102836/2018)				
5	NOTICE OF MOTION	104274/2019	Mr. Radheshyam S/o. Ramlal Dhanuka Vs 1.Mr. Alok Jajodia 2.Mr. Avinash Jajodia	Mr. Ashok M. Saraogi
(Main Matter SUIT/0103164/2008)				
At 2 45 pm Afternoon Session				
6	SUIT	102889/2018	Smt. Yamunabai Ramu alias Rama Chavan Vs Mrs. Swati Nandkumar Garud	Mr. Mohan N. Dhamal
Sub Matter: NOTICE OF MOTION/0104448/2019				
7	SUIT	100695/2019	Laxman Nathunj Choudhary Vs Omprakash Lallan Choudhary	M/s. V.R. Tripathi and Asso

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8	NOTICE OF MOTION	101297/2019	Smt Syed B. Syeda Begum through C. A. Mohammed Zuber Shah Vs Fatima Shakil Zuberi Kazi	Priyanshu Mishra
(Main Matter SUIT/0101631/2018)				
9	NOTICE OF MOTION	101367/2019	Mohammed Zuber Shah Vs Fatima Shakil Zuberi (Kazi)	Adv Sahikh Shafi Ahmed
(Main Matter SUIT/0101631/2018)				
10	SUIT	101170/2019	Raziya Bano d/o Anwar Hussain Ansari Vs Anwar Hussain Ansari and Ors.	Mateen Shaikh / Poonam Tiwari
Sub Matter: NOTICE OF MOTION/0102501/2019				
11	SUIT	101180/2019	Mrs. Sneha Ashok Lokegaonkar Vs Mr. Sunil Sadanand Lokegaonkar	Subhash G. Bane
Sub Matter: NOTICE OF MOTION/0103876/2019				
Sub Matter: NOTICE OF MOTION/0102168/2019				
12	NOTICE OF MOTION	102168/2019	Mrs. Sneha Ashok Lokegaonkar Vs Mr. Sunil Sadanand Lokegaonkar And Ors	Subhash G. Bane
(Main Matter SUIT/0101180/2019)				
13	SUIT	101603/2019	Ms. Rajinder Kaur Mokha Vs Mr. Surinder Singh Mokha	Mr. Devmani Shukla / Mr. Vijayprakash Yadav
Sub Matter: NOTICE OF MOTION/0102514/2019				
14	SUIT	101941/2019	Boggu Dodu Poojary alias Bhagu Dadu Poojari Vs Sunil Builders	J. Nishar and Co.
Sub Matter: NOTICE OF MOTION/0104084/2019				
15	SUIT	101944/2019	Ravi Thyampanna Shetty Vs Sunil Builders	J. Nishar and Co.
Sub Matter: NOTICE OF MOTION/0104076/2019				

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16	NOTICE OF MOTION	102514/2019	Ms. Rajinder Kaur Mokha Vs Mr. Surinder Singh Mokha	Mr. Devmani Shukla Mr. Vijayprakash Yadav
(Main Matter SUIT/0101603/2019)				
17	NOTICE OF MOTION	103876/2019	Mrs. Sneha Ashok Lokegaonkar And Ors Vs Mr. Sunil Sadanand Lokegaonkar And Ors	Adv
(Main Matter SUIT/0101180/2019)				
18	NOTICE OF MOTION	104076/2019	Ravi Thyampanna Shetty Vs Sunil Builders And Ors	J. Nishar and Co.
(Main Matter SUIT/0101944/2019)				
19	NOTICE OF MOTION	104084/2019	Boggu Dodu Poojary alias Bhagu Dadu Poojari Vs Sunil Builders And Ors	J. Nishar and Co.
(Main Matter SUIT/0101941/2019)				
20	NOTICE OF MOTION	104448/2019	Mrs. Swati Nandkumar Garud - Applicants Vs Smt. Yamunabai Ramu alias Rama Chavan - Plff.	Sajid Shaikh
(Main Matter SUIT/0102889/2018)				
<u>NM ORDERS</u>				
21	SUIT	102806/2018	Shri Babu Laxman Gaikwad Vs Shri Basappa Fakira Gaikwad	R. A. Yadav
Sub Matter: NOTICE OF MOTION/0104041/2018				
22	NOTICE OF MOTION	104041/2018	Shri Babu Laxman Gaikwad Vs Shri Basappa Fakira Gaikwad	R. A. Yadav
(Main Matter SUIT/0102806/2018)				
At 2 45 pm Afternoon Session				
23	SUIT	106915/2001	1 A SAKINA WD O NAJUMUDDIN SIAMWALA AND ORS Vs RAJARAM S GHOSALKAR	A N NASIKWALA U M JHAVERI
Sub Matter: NOTICE OF MOTION/0101452/2018				

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S.No.	Case Type	Case No.	Title	Name of Advocate
24	NOTICE OF MOTION	101452/2018	Sakina Wd -o Najmuddin Siamwala And Ors Vs Rajaram Sakharam Ghosalkar	Amar Bhatt
(Main Matter SUIT/0106915/2001)				
<u>NM REPLYREJOINDER</u>				
25	SUIT	100263/2019	Kasturbanand Bhawanidutta Bhatt Vs Motilal Gulabchand Mathura Gupta	Shri. S.K. Dubey
Sub Matter: NOTICE OF MOTION/0100847/2019				
Sub Matter: NOTICE OF MOTION/0104362/2019				
26	NOTICE OF MOTION	100847/2019	Kasturbanand Bhawanidutta Bhatt Vs Motilal Gulabchand Mathura Gupta	Shri. S.K. Dubey
(Main Matter SUIT/0100263/2019)				
27	NOTICE OF MOTION	104362/2019	Kasturbacnand Bhawanidutta Bhatt Vs Motilal Gulabchand Gupta and Ors.	adv. M/s. V.R. Tripathi and Asso. for deft. no.1,5 and 6
(Main Matter SUIT/0100263/2019)				
<u>C/S REPLY</u>				
28	SUIT	100144/2019	Abulias G. Ansari Vs Rashida B. Mohammed Shaikh	Sapna P. Khobragade and Rajesh P. Khobragade
Sub Matter: NOTICE OF MOTION/0100984/2020				
29	NOTICE OF MOTION	100984/2020	Abulias G. Ansari Vs Rashida B. Mohammed Shaikh and Ors.	Sapna P. Khobragade Adv.
(Main Matter SUIT/0100144/2019)				

REPLY

At 2 45 pm Afternoon Session

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 28-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
30	CHAMBER SUMMONS	102157/2018	Laxminarayan Yadav deceased Leelavati L. Yadav- deceased 1b Raneshkuma Laxminarayan Gupta AndOrs Vs Baljor P. Yadav - deceased - 1a. Mrs Durgavati Baljor Yadav And Ors	Adv R. R. Sharma

(Main Matter SUIIT/0104823/2009)

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 29-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>DRAFT ISSUES</u>				
1	SUIT	101229/2017	Kishor Ananda Gonjare Vs 1.Ananda Ramchandra Gonjare 2.Vidya Ananda Gonjare 3.Vijay Ananda Gonjare	Ashok B. Sinde
2	SUIT	101402/2017	1. Fatima Gulam Nabi Rayeen 2. Mohd. Idris S/o. Mohammed Nazim Rayeen Vs Mr. Mohd. Nazim Rayeen	Shri S. K. Dubey
At 11.00 AM Morning Session				
3	SUIT	101269/2016	1.Poornima W.d of Dhirendra Acharya 2.Vikrant Dhirendra Acharya Vs 1.Virendra M. Acharya 2.Rupa Purshottam Acharya	M.R.Sherekar
4	NOTICE OF MOTION	100033/2018	1. Shri Tukaram Shankar Pilane 2. Shri Arjun Shankar Pilane Vs 1. Shri Dilip Shankar Pilane 2. smt. Chandrabhaga Dinkar Ghate 3. Smt. Tarabai Shankar Pilane	S. M. Suryawanshi
(Main Matter SUIT/0102606/2017)				
<u>NM FOR HEARING</u>				
5	SUIT	103609/2012	VINOD GUPTA @BINOD GUPTA Vs S S ENGINEERS	HARNAM SINGH KHALSA DINESH PARMAR
Sub Matter: NOTICE OF MOTION/0103217/2017				
6	SUIT	100052/2016	Chitamani Shripad Petker Vs 1.Dr. Vivekanand Shripad Rege 2.Mrs.Sushma Anil Weling 3.The Honorary Secretary	P.G. Karande

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 29-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
7	SUIT	101243/2016	1.Mr. Walter Joseph Ward 2.Mrs.Sandra Walter Ward Vs 1.William Joseph Ward 2.Wales William Ward 3.Watson William Ward 4.Wilber Joseph Ward	S.D.Dalvi
Sub Matter: NOTICE OF MOTION/0102264/2016				
8	NOTICE OF MOTION	102264/2016	Mr Walter Joseph Ward And Anr Vs Mr Willam Joseph Ward And Ors	S. D. Dalvi
(Main Matter SUIT/0101243/2016)				
9	SUIT	101024/2017	Blossom Developers Pvt. Ltd. Vs 1.Universal Estate Developers 2.Mr. Ramesh S. Bhagia 3.Mr. Ashok S. Bhagia	Sunil J. Behal
Sub Matter: NOTICE OF MOTION/0101895/2019				
10	SUIT	101053/2017	Shaikh Ismail Abdul Rashid Vs 1.Shaikh Shamiullah Abdul Rashid 2. Salma Shamiullah Shaikh alias Munni	A. K. Upadhyay
Sub Matter: NOTICE OF MOTION/0101667/2017				
11	NOTICE OF MOTION	101667/2017	Shaikh Ismail Abdul Rashid Vs 1.Shaikh Shamiullah Abdul Rashid 2. Salma Shamiullah Shaikh alias Munni	A. K. Upadhyay
(Main Matter SUIT/0101053/2017)				
12	SUIT	101669/2017	1.Mr. Nakul Mehta 2.Mrs. Avanti Mehta Vs 1.Dhanesh Madhusudan Ruparel 2.HDFC Bank Ltd.	Khaitan and Co.
Sub Matter: NOTICE OF MOTION/0101063/2019				
13	SUIT	101334/2017	1. Remedios Menezes 2. Cajetan Menezes Vs Mr. Agenelo Menezes 2. Autdumer Co-op. Society	
Sub Matter: NOTICE OF MOTION/0102393/2017				
Sub Matter: CHAMBER SUMMONS/0101254/2019				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 29-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
14	NOTICE OF MOTION	102393/2017	1. Remedios Menezes 2. Cajetan Menezes Vs Mr. Agenelo Menezes 2. Autdumer Co-op. Society	K. K. Tiwari
(Main Matter SUIT/0101334/2017)				
15	NOTICE OF MOTION	103217/2017	Vinod Gupta Vs Ms S. S. Engineers	A. K. Saxena
(Main Matter SUIT/0103609/2012)				
16	SUIT	102532/2017	Mr. Ashit Suryakant Bansali Vs 1. Mr. Pritesh Kirtikumar Salot 2. Joint Sub Registrar of Assurances	HV Kumaarswamy
Sub Matter: CHAMBER SUMMONS/0101185/2019				
Sub Matter: NOTICE OF MOTION/0100079/2020				
17	SUIT	100631/2018	1.Devchand Balkrishna Sonawane 2.Ramesh Tulsiram Sonawane 3. Ishwar Malhari Sonawane Vs 1.Anand Bandu Shinde 2.Anjana Dhondiram Pol 3.Netaji Bandu Shinde 4.Laxmi Ashok Shinde	Shri J. V. Parmar
Sub Matter: NOTICE OF MOTION/0101248/2018				
18	NOTICE OF MOTION	101248/2018	Devchand Balkrishna Sonawane And Ors Vs Anand Bandu Shinde And Ors	Shri. J. V. Parmar
(Main Matter SUIT/0100631/2018)				
19	SUIT	100986/2018	1. Smt. Ushaben V. Pandit 2. Mr. Bharat V. Pandit 3. Mrs. Meena B. Pandit Vs 1. M/s. Royale Builders 2. Mohan M. Shah 3. Nimesh C. Dedhia	Shri. Udayan S. Jain
Sub Matter: NOTICE OF MOTION/0101870/2019				
20	SUIT	101368/2018	Shri Mohan Matadin Yadav Vs Shri Gaurishankar Matadin Yadav	Shri L. P. Yadav
Sub Matter: NOTICE OF MOTION/0102421/2018				

CITY CIVIL COURT MUMBAI
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S.No.	Case Type	Case No.	Title	Name of Advocate
21	NOTICE OF MOTION	102421/2018	Shri Mohan Matadin Yadav Vs Shri Gaurishankar Matadin Yadav	L. P .Yadv
(Main Matter SUIT/0101368/2018)				
22	SUIT	101905/2018	1. Mrs. Milagres Maria Ignes Castelino 2. Mrs. Larissa Rodrigues 3. Mrs. Mildred Castelino Vs 1. Shalom Trading Pvt Ltd 2. Mrs. Milagares Castelino 3. Mr. Kumar Jaising	Manoj Agiwal Adv. Priti Shah for D/3.
Sub Matter: NOTICE OF MOTION/0102941/2018				
23	NOTICE OF MOTION	102941/2018	1. Mrs. Milagres Maria Ignes Castelino 2. Mrs. Larissa Rodrigues 3. Mrs. Mildred Castelino Vs 1. Shalom Trading Pvt Ltd 2. Mrs. Milagares Castelino 3. Mr. Kumar Jaising	Manoj Agiwal
(Main Matter SUIT/0101905/2018)				
24	NOTICE OF MOTION	101063/2019	Mr. Nakul Prahlad Mehta and Anr. Vs 1.Dhanesh Madhusudan Ruparel and Ors.	Khaitan and Co.
(Main Matter SUIT/0101669/2017)				
25	NOTICE OF MOTION	101870/2019	1. Smt. Ushaben V. Pandit 2. Mr. Adv Bharat V. Pandit 3. Mrs. Meena B. Pandit Vs 1. M/s. Royale Builders 2. Mohan M. Shah 3. Nimesh C. Dedhia	Ms Purnanand And Company
(Main Matter SUIT/0100986/2018)				
26	NOTICE OF MOTION	101895/2019	Blossom Developers Pvt. Ltd. Vs 1.Universal Estate Developers 2.Mr. Ramesh S. Bhagia 3.Mr. Ashok S. Bhagia	Adv Ms P. D. Gandhy And Associates
(Main Matter SUIT/0101024/2017)				

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IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 29-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
27	CHAMBER SUMMONS	101185/2019	Mr. Ashit Suryakant Bansali Vs 1. Mr. Pritesh Kirtikumar Salot 2. Joint Sub Registrar of Assurances	Pandiarajan V. Yadav
(Main Matter SUIT/0102532/2017)				
28	NOTICE OF MOTION	100079/2020	Mr. Ashit Suryakant Bansali Vs 1. Mr. Pritesh Kirtikumar Salot 2. Joint Sub Registrar of Assurances	Adv. Jamshed Ansari
(Main Matter SUIT/0102532/2017)				
At 2 45 pm Afternoon Session				
29	SUIT	104726/2007	ABHAY JAYANTILAL SHAH Vs 1 KETAN JAYANTILAL SHAH AND 19 ORS	M S NIRANJAN AND CO KANGA AND CO 6 TO 19
Sub Matter: NOTICE OF MOTION/0104243/2019				
30	SUIT	101170/2014	ANJUMARA RASHID BAIG Vs 1.AMIRULLAH HIDAYATULLAH KHAN 2.SONAWALLAHA HIDYATULLAH KHAN 3.KAMRUNISSA HIDAYATULLAH KHAN AND ORS	P.S.TIWARI
Sub Matter: Counter Claim/0100011/2016				
31	NOTICE OF MOTION	103245/2014	SHRI PARSHURAM HARISHANKAR SINGH Vs MR RADHESHYAM DUBEY	SHRI R.S. MAURYA AND SHRI J.P. SINGH
(Main Matter SUIT/0100702/2014)				
32	Counter Claim	100011/2016	Anjumara Rashid Baig Vs Amirullah H Khan	Mahesh Subramaniam
(Main Matter SUIT/0101170/2014)				
33	NOTICE OF MOTION	104243/2019	Abhay Jayantilal Shah Vs Ketan Jayantilal Shah And Ors	Ms Sunil And Co
(Main Matter SUIT/0104726/2007)				

C/S HEARING

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 29-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
34	CHAMBER SUMMONS	101254/2019	1. Remedios Menezes 2. Cajetan Menezes Vs Mr. Agenelo Menezes 2. Autdumer Co-op. Society	K. K. Pandey

(Main Matter SUIT/0101334/2017)

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 31-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	SUIT	103022/2008	Dilip Chunilal Mistry Anr. Vs Pratap Nanlal Mistry Ors.	Ms.N.N.Vaishnawa Co.
2	SUIT	101296/2009	DILIP CHUNILAL MISTRY ANR Vs PRATAP NANALAL MISTRY ORS	MS.N.N.VAISHNAWA CO MS. SUNIL CO.- DEFT.
3	SUIT	106714/2006	CHANDRAKANT DHARSI VORA AND ANR Vs HIREN PRAFUL VORA AND 3 ORS	MR HIRA GUMMALA, ADV FOR PLFFS A M SARAOGI 1 AND 2
<u>RECORDING EVIDENCE P.H.</u>				
4	SUIT	108011/2002	MADHUSUDAN AGARWAL Vs TEX-AGE AND ORS	N D JAYWANT S H BOHRA
